

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 551, 552, 553, 554/92 & 862/92

Transfer Application No.

Date of Decision 5.3.1997

G.P.H.Moralia & Ors.

Petitioner/s

Shri L.M.Nerlekar

Advocate for  
the Petitioners

Versus

Union of India & Ors.

Respondent/s

Shri Ravi Shetty

Advocate for  
the Respondents

CORAM :

Hon'ble Shri. B.S.Hegde, Member (J)

Hon'ble Shri. M.R.Kolhatkar, Member (A)

(1) To be referred to the Reporter or not ? *P*

(2) Whether it needs to be circulated to *X*  
other Benches of the Tribunal ?

*M.R.Kolhatkar*

(M.R.KOLHATKAR)  
MEMBER (A)

*B.S.Hegde*

(B.S.HEGDE)  
MEMBER (J)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

OA.Nos. 551/92, 552/92, 553/92, 554/92 & 862/92

Wednesday this the 5th day of March, 1997

CORAM: Hon'ble Shri B.S.Hegde, Member (J)  
Hon'ble Shri M.R.Kolhatkar, Member (A)

1. Gokul Prasad Halkoo Moralia  
Working as Mason under I.O.W./  
Bhusawal.  
Residing at Tapti Club Bungalow  
No. 404, Out House, Bhusawal.
2. Vijai Uttam Rawandalekar,  
Khalasi under IOW, Bhusawal.  
Residing at 15 Bungalow,  
15, Block, P.O.H. Colony,  
Warangaon Road, House No. 1078,  
Bhusawal.
3. Nimba Kisan Sonawane,  
Khalasi under I.O.W. (Mainline),  
Bhusawal.  
Residing at Chakradhar Nagar,  
Behind Kutly Machine, Warangaon Road,  
Bhusawal Taluka, Jalgaon Dist.
4. Shantaram Raghunath Bhosale,  
Painter under IOW, Bhusawal.  
Residing at 15 Bungalow,  
W.G.Road, Flat No. 672/A,  
Bhusawal - Dist. Jalgaon.
5. Kamalakar Baburao Genorkar,  
Carpenter, working under IOW,  
Bhusawal.  
Residing at Dindayal Nagar,  
House No. 1827, Jamner Road,  
Bhusawal.

By Advocate Shri L.M.Nerlekar

... Applicants

V/S.

Union of India  
Through Divisional Railway Manager,  
Central Railway,  
Bhusawal.

By Advocate Shri Ravi Shetty  
C.G.S.C.

... Respondents

*By*

.. 2/-

ORDER (ORAL)

(Per: Shri B.S.Hegde, Member (J))

Heard Mr.L.M.Nerlekar for the applicant and Mr. Ravi Shetty for the respondents.

2. During the course of hearing, learned counsel for the respondents has furnished the promotion order in respect of the applicants, except S.R.Bhosale all others are promoted to the post of Class-III post. In the OA, the applicants have prayed for seniority and promotion. Since the promotion has already been given by the respondents, the issue does not survive except in case of Bhosale. Regarding the seniority, the respondents are directed to show the seniority list to the applicants. If they are aggrieved by the seniority allotted by the respondents, they are at liberty to approach the Tribunal, if so advised. Statement made by the learned counsel for the respondents that as and when vacancy of Painter arises, Bhosale will be promoted to the post of Painter according to seniority is taken on record. OA, is disposed of in these terms.

M.R.Kolhatkar  
(M.R.KOLHATKAR)  
MEMBER (A)

B.S.Hegde  
(B.S.HEGDE)  
MEMBER (J)

mrj: